

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MARCH, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.03.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2025</i>
CIVIL	16783	389	368	16804
CRIMINAL	0	0	0	0
TOTAL	16783	378	368	16804

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2025</i>
CIVIL	157922	3908	4787	157043
CRIMINAL	34698	1654	1678	34674
TOTAL	192620	5562	6465	191717